

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 903 of 2020**

**IN THE MATTER OF:**

**Victor Vanya Bandlamudi**

**....Appellant**

**Vs.**

**Mercados Energy Markets India Pvt. Ltd.**

**....Respondent**

**Present:**

**For Appellant: Mr. ArunSaxena and Ms. Nalini Singh, Advocates.**

**For Respondent: Mr. Sourav Roy, Mr. Kaushal Sharma (Caveator)  
and Mr. Prabudh Singh, Advocates.**

**ORDER**  
**(Virtual Mode)**

**21.01.2021:** Both the parties have filed the Written Submissions which are taken on record. Pleadings are completed.

As per order dated 07.12.2020, the Appeal be listed 'For Hearing' before Court No. 2 on **12<sup>th</sup> February, 2021**.

**[Justice Jarat Kumar Jain]**  
**Member (Judicial)**

**[Balvinder Singh]**  
**Member (Technical)**

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